

## Allahabad Bench

CP No.(IB) 461/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.12.2019

NAME OF THE COMPANY: Pradeep Metal Industries V/s M/s Modi Paint & varnish Works

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rishi Kumar	Advocate	Applicant	Rishi Kumar
<u>2.</u>				

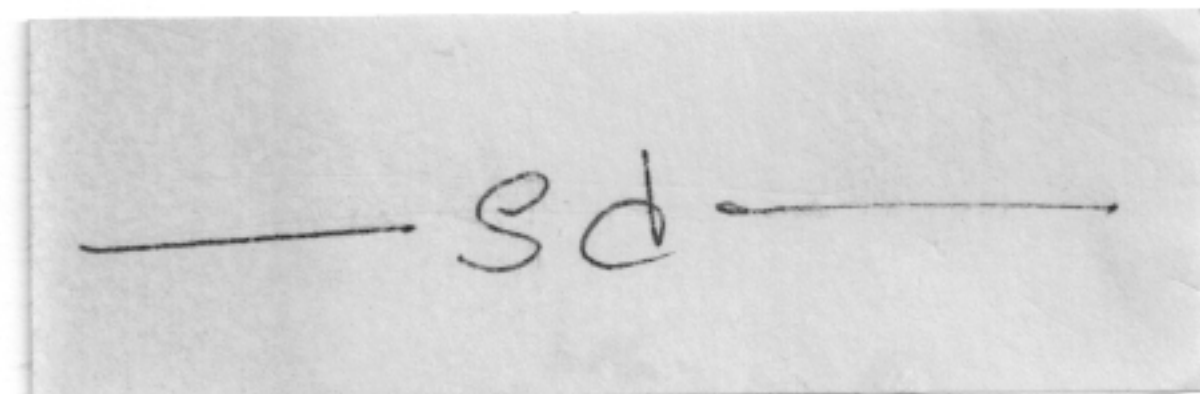
**CP NO. (IB) 461/ALD/2019**

Sh. Rishi Kumar, Advocate for the petitioner/operational creditor is present.

Learned counsel appearing for the petitioner states that notice has been served upon the corporate debtor and further states that talks of settlement are going on between the parties and thus seeks time.

Accordingly, put up on 04.02.2020.

**Dated: 30.12.2019**



**(Justice Rajesh Dayal Khare)**  
**MEMBER (J)**